

specification or inquiry in respect of academic or financial matters of the Institute. Development assistance is provided by the UGC on the basis of the report of the Review Committee appointed for this purpose.

(c) and (d). Representations have been received for payment of revised UGC scales of pay to the teachers of the Institute, and for increased terminal benefits. The Institute has informed that as an autonomous body which does not receive any maintenance grant from Government it has formulated its own scales of pay, which were revised in December, 1989, has a Contributory Provident Fund and also provides gratuity terminal benefit.

Depletion of Forest Areas

*196. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any estimate of the total forest areas getting depleted in every State every year;

(b) if so, the details thereof;

(c) the scheme presently being drawn up and implemented by Government to conserve the forests; and

(d) the steps taken in this regard in the Seventh Plan?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-

ESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). According to the studies conducted by the Forest Survey of India with the help of Satellite Imagery, the annual rate of depletion of forest cover in the country during the period 1981-83 to 1985-87 was 47,675 ha. The Statewise details are given in the attached statement.

(c) and (d). Conservation of forests is being done by protection of forests and reforestation of degraded forest areas.

For protection, Forest (Conservation) Act was enacted in 1980 to check diversion of forest land for non-forest purposes. The Act has been made more stringent by an amendment of 1988. Also, the National Forest Policy 1988 lays more emphasis on conservation of forests. There are specific provisions for protection of forests from grazing, fires and encroachment. Besides, alternate sources of energy, wood substitution and import of timber are encouraged to conserve forests. In addition, guidelines are issued to State/UT Governments from time to time for protection and conservation of forests and wildlife. Some of these relate to avoiding felling of natural forests, ban on fellings in the hills above 1,000 meters, and setting apart 4 per cent of the geographical area as protection area.

Wasteland development programme is being implemented for reforestation of degraded land within and outside forest lands and restoration of ecological balance.

STATEMENT

Assessment of Forest Cover Statewise

Forest Cover Assessment
(Area in Sq. Kms.)

Sl.No.	Name of State/UTs	Based on 1981-83 Imagery	Based on 1985-87 Imagery	Difference in Sq. Kms.	% age change
1	2	3	4	5	6
1.	Andhra Pradesh	50194	47911	- 2283	- 4.5
2.	Arunachal Pradesh	60500	68763	+ 8263	+ 13.6
3.	Assam	26386	26085	- 328	- 1.2
4.	Bihar	28748	26934	- 1814	- 6.3
5.	Goa (including Daman & Diu)	1285	1300	+ 15	+ 1.2
6.	Gujarat	13570	11670	- 1900	- 14.0
7.	Haryana	644	563	- 81	- 12.5

*Forest Cover Assessment
(Area in Sq. Kms.)*

Sl.No.	Name of State/UTs	Based on 1981-83 Imagery	Based on 1985-87 Imagery	Difference in Sq. Kms.	% age change
1	2	3	4	5	6
8.	Himachal Pradesh	12882	13377	+ 495	+ 3.8
9.	Jammu & Kashmir	20880	20424	- 456	- 2.1
10.	Karnataka	32264	32100	- 164	- 0.5
11.	Kerala	10402	10149	- 253	- 2.43
12.	Madhya Pradesh	127749	133191	+ 5442	+ 4.25
13.	Maharashtra	47416	44058	- 3358	- 7.02
14.	Manipur	17679	17885	+ 206	+ 1.16
15.	Meghalaya	16511	15690	- 821	- 4.97
16.	Mizoram	19092	18178	+ 914	+ 4.78

**Forest Cover Assessment
(Area in Sq. Kms.)**

SI.No.	Name of State/UTs	Based on 1981-83 Imagery	Based on 1985-87 Imagery	Difference in Sq. Kms.	% age change
1	2	3	4	5	6
17.	Nagaland	14351	14356	+ 5	+ 0.03
18.	Orissa	53163	47137	- 6026	- 11.33
19.	Punjab	766	1151	+ 395	- 51.5
20.	Rajasthan	12478	12966	+ 488	+ 3.9
21.	Sikkim	2839	3124	+ 285	+ 10.0
22.	Tamil Nadu	18380	17715	- 665	- 3.6
23.	Tripura	5743	5325	- 418	- 7.2
24.	Uttar Pradesh	31443	33844	+ 2401	+ 7.63
25.	West Bengal	8811	8394	- 417	- 4.7

Forest Cover Assessment
(Area in Sq. Kms.)

Sl.No.	Name of State/UTs	Based on 1981-83 Imagery	Based on 1985-87 Imagery	Difference in Sq. Kms.	% age change
1	2	3	4	5	6
26.	Andaman & Nicobar Island	7603	7624	+ 21	+ 0.27
27.	Chandigarh	2	8	+ 6	+ 30.0
28.	Dadra & Nagar Haveli	237	205	- 32	- 13.5
29.	Daman & Diu	—	2	—	—
30.	Delhi	15	22	+ 7	+ 46.6
31.	Lakshadweep	—	—	—	—
32.	Pondicherry	8	—	—	—
	Total	642041	640134	-1907*	- 0.29

*Change of forest area in 4 years=190700 hectares
Average annual rate of change of forest cover=47675 hectares

A number of schemes have been implemented during the 7th Five Year Plan for conservation and protection of forests and Wildlife. These include:—

- (i) Afforestation Programme by the National Mission on Wasteland Development.
- (ii) Survey of Forest Resources.
- (iii) Forest Research, Training and Education.
- (iv) Development of Infrastructure for protection of forests.
- (v) Introduction of Modern Forest Fire Control Methods
- (vi) Beneficiary Oriented Schemes for Tribal Development
- (vii) Development and Conservation of National Parks.
- (viii) Development and Conservation of Wildlife Sanctuaries.
- (ix) Project Tiger
- (x) Rehabilitation of endangered species.
- (xi) Conservation, Education and Interpretation Programme
- (xii) Control of Poaching and illegal Trade in Wildlife.
- (xiii) Conservation of Rhinos in Assam.

Production of Civil Items by Ordnance Factories

*197. SHRI UTTAM RATHOD: Will the PRIME MINISTER be pleased to state:

(a) whether the ordnance factories have taken up production of some items for civilian use also; and

(b) if so, the details of the items being manufacturing by them for civilian use?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) (i) Sporting weapons and ammunition of non-prohibited bore.

(ii) Chemicals and Explosives.

(iii) Silica Sand

(iv) Testing and other Services.

(v) Forging items, tentages, clothing and leather items etc.

Revised Syllabi of Text Books

*198. SHRIM.V. CHANDRA SHEKARA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether all Text Books from Class 1 to 12 have been totally revised, taking into account the dictates of the New Education Policy;

(b) if so, the broad features of the syllabi revised and the pattern of the new text books;

(c) with effect from which academic year will this new revised syllabi be brought into force; and

(d) the steps taken in advance to make the ready availability of these new books by the time the new academic year starts throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-